

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 5/2000

Tuesday this the 29th day of February, 2000

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K.M. Meerakutty
aged 45 years, S/o Makkar,
Casual Labourer,
Sub Divisional Office, Telecom,
Muvattupuzha residing at
Puthenpura,
Mathirappillykara,
Kothamangalam

...Applicant

(By Advocate Mr. Hariraj/Mr. MR Rajendran Nair)

vs.

1. The Sub Divisional Engineer (Phones)
External, Muvattupuzha.
2. The Principal General Manager,
Telecommunications,
Catholic Centre, Ernakulam.
3. Union of India, represented by the
Secretary to Government of India,
Department of Telecommunications,
New Delhi.

...Respondents

(By Advocate Mr. S.K. Balachandran)

The application having been heard on 29.2.2000, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

When the application came up for admission, after
making submission for quite some time, learned counsel for
applicant seeks permission to withdraw this application
with the liberty to the applicant to seek appropriate
relief before the respondents. Liberty is granted and the
application is dismissed as withdrawn. No costs.

Dated the 29th day of February, 2000


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

S.